

HIGH COURT OF UTTARAKHAND, NAINITAL.

NOTIFICATION

No. 34/UHC/Admin. (A)/2021

Dated: March 17, 2021.

Following officers of the Court are promoted to the post of Deputy Registrar in the pay scale of ₹ 78800-209200 (Level-12) in the establishment of the High Court of Uttarakhand, Nainital with effect from the date of their taking over charge:

1. Sri Ramesh Chandra Kandpal.
2. Sri Vidya Sagar Pant.
3. Sri Surendra Singh Gusain.

By order of Hon'ble the Chief Justice

**Sd/-
(Dhananjay Chaturvedi)
Registrar General**

No. 1397/UHC/Admin. (A)/2021

Dated: March 17, 2021.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. Head P.S. /P.S. to Hon'ble Judges with the request to place before the Hon'ble Judges.
3. All the Registrars of the Court.
4. All the Joint Registrars/ Deputy Registrars of the Court.
5. Head Bench Secretary/ I/c Head P.S. of the Court.
6. Chief Finance Officer of the Court.
7. S.P. Vigilance Cell, High Court of Uttarakhand, Nainital.
8. Librarian of the Court.
9. All the Assistant Registrars/ Section Officers of the Court.
10. The Director Printing & Stationery. Government Press, Roorkee, District-Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
11. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of High Court of Uttarakhand, Nainital.
12. Chief Treasury Officer, Nainital.
13. Officers concerned.
14. Section Officer, Stationery Section.
15. Management Officer of the Court.
16. Guard File/Personal File.

Joint Registrar-I